

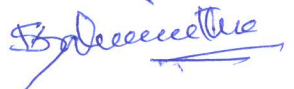
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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/19/2016
NAME OF THE PETITIONER(S) : Shanmugavelayudham & 14 others
NAME OF THE RESPONDENT(S) : Sivakumar Spinning Mills Pvt Ltd & 7
others
UNDER SECTION : 397/398, 402 & 111

S.No.	Name (in Capital)	Represented by	Signature
1.	S. KALIMUTHU	R ₁ to R ₇	

ORDER

Counsel for petitioner called but absent. No representation. Shri S Kalimuthu, counsel for R1 to R7 present. Counsel for R8 called absent. No representation. As seen in the previous hearings, counsel for petitioners were absent. It appears that they are not evincing any interest in proceeding with this matter. In the circumstances, the petition is **dismissed in default.**

(Ch. Md. Sharief Tariq)
Member (Judicial)



(K. Anantha Padmanabha Swamy)
Member (Judicial)

